(d) the details of work completed under SGRY during the last two years, State-wise, year-wise and category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) No, Sir.

(b) to (d) Does not arise.

## National Council for land reforms

3084. DR. T.N. SEEMA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government had set up a National Council for Land Reforms;
- (b) if so, when it was constituted;
- (c) the number of meetings held so far;
- (d) the recommendations submitted by the Council so far on land reforms in the country; and
  - (e) the steps being taken by Government based on those recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): (a) to (c) Yes, Sir. The "National Council for Land Reforms" had been constituted under the Chairmanship of the Prime Minister and it was notified in the Official Gazette on 9th January, 2008.

- (c) The National Council for Land Reforms has not held any meeting so far.
- (d) and (e) In view of above, the questions do not arise.

## Impact of land acquisition on food security

3085. SHRI SYED AZEEZ PASHA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has noted the news item in The Hindu dated 25 November, 2011 captioned Mindless land Acquisition will impact food security;
- (b) if so, whether Government has sought any reports from the States on how much land has been acquired in the last three years respectively;
- (c) whether any directive has been given to State Governments not to embark on land acquisition projects for some time;
- (d) whether it is a fact that no advisories or guidelines has been issued by Government to State Governments in this regard; and
  - (e) if so, the reasons therefor?